

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE
LOK SABHA

UNSTARRED QUESTION NO. 2405
TO BE ANSWERED ON THE 3RD AUGUST, 2021

ASSESSMENT OF CROP DAMAGE

2405. SHRI PARTHIBAN S.R.:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has conducted any assessment /survey before and after the damage caused to crops during the last three years;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken by the Government to deal with the damage caused to crops and to reduce the extent thereof in future?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): The Primary responsibility for disaster management rests with the State Governments. The State Governments undertake assessment of damages and provide financial relief in the wake of 12 notified natural disasters, from the State Disaster Response Fund (SDRF) already placed at their disposal. Additional financial assistance is extended from the National Disaster Response Fund (NDRF) as per the established procedure in case of disaster of severe nature. State-wise and year-wise details of financial assistance released to the States during 2018-19, 2019-20 and 2020-21 from NDRF in respect of all notified calamities are at **Annexure-I**.

In addition, the Government of India has introduced yield based Pradhan Mantri Fasal Bima Yojana (PMFBY) and weather based Restructured Weather Based Crop Insurance Scheme (WBCIS) from Kharif 2016 to provide financial support to farmers suffering crop loss/damage arising out of natural calamities, adverse weather incidence and to stabilize income of farmers. Comprehensive risk insurance is provided under the scheme from pre-harvesting to post-harvest losses. State-wise & Year-wise details of claims paid and number of farmer applications benefitted during 2018-19, 2019-20 and 2020-21 are at **Annexure-II**.

Annexure-I

Annexure referred in reply to parts (a) to (c) of the Lok Sabha Unstarred Question
No. 2405 due for answer on 03.08.2021.

Release from NDRF in respect of all notified calamities

(Rs. in crore)

S. No.	Name of the State	2018-19	2019-20	2020-21
1.	Andhra Pradesh	1004.88	570.91	657.029
2.	Arunachal Pradesh	132.49	--	59.34
3.	Assam	--	--	44.37
4.	Bihar	--	953.17	1255.27
5.	Himachal Pradesh	227.29	518.06	2.90
6.	Karnataka	959.84	3208.28	689.27
7.	Kerala	2904.85	--	--
8.	Madhya Pradesh	334.00	1712.14	1891.79
9.	Maharashtra	2088.59	5189.40	420.12
10.	Manipur	--	--	26.53
11.	Meghalaya	--	--	16.52
12.	Nagaland	195.99	176.52	1.335
13.	Odisha	341.72	3294.10	500.00
14.	Rajasthan	526.14	1949.59	68.65
15.	Sikkim	54.93	--	73.86
16.	Tamil Nadu	900.31	--	286.91
17.	Tripura	171.74	--	12.93
18.	Uttar Pradesh	157.23	--	--
19.	West Bengal	--	958.33	2250.28
	Total:	10000.00	18530.50	8257.11

Annexure referred to in reply to parts (a) to (c) of the Lok Sabha Unstarred Question
No.2405 due for answer on 03.08.2021

State-wise details of claims paid and farmers benefitted (who got claims) under PMFBY from 2018-19 to 2020-21 (As on 09.07.2021)						
Name of States/UTs	2018-19		2019-20		2020-21	
	Claims Paid (Rs. in crore)	Farmer Applications Benefitted (In lakh)	Claims Paid (Rs. in crore)	Farmer Applications Benefitted (In lakh)	Claims Paid (Rs. in crore)	Farmer Applications Benefitted (In lakh)
A & N Islands	0.00	0.00	0.00	0.00	0.00	0.00
Andhra Pradesh	1885.06	16.17	926.65	14.75	Not Implemented	
Assam	2.79	0.08	0.00	0.00	0.00	0.00
Bihar	Not Implemented					
Chhattisgarh	1087.30	6.56	1286.25	14.83	530.76	11.24
Goa	0.10	0.00	0.01	0.001	0.00	0.00
Gujarat	2777.89	13.92	111.67	0.93	Not Implemented	
Haryana	939.95	4.19	923.30	5.52	941.98	3.27
Himachal Pradesh	55.00	1.27	58.01	1.50	6.69	0.37
Jammu & Kashmir	26.24	0.20	0.00	0.00	0.00	0.00
Jharkhand	21.11	0.58	0.00	0.00	0.00	0.00
Karnataka	2925.59	13.74	1167.76	6.21	31.34	0.42
Kerala	26.74	0.40	53.40	0.27	0.11	0.00
Madhya Pradesh	3776.75	22.63	5811.74	30.56	0.00	0.00
Maharashtra	6062.98	80.55	6723.35	87.58	750.12	11.43
Manipur	0.001	0.00002	1.14	0.03	0.00	0.00
Meghalaya	0.22	0.004	0.18	0.01	0.00	0.00
Odisha	1169.97	6.58	1129.60	11.99	385.23	11.86
Puducherry	0.45	0.005	0.00	0.00	0.00	0.00
Rajasthan	3425.54	20.63	4841.38	25.85	2402.11	17.84
Sikkim	0.002	0.00003	Not Implemented		0.02	0.00
Tamil Nadu	2656.31	18.94	1056.84	13.22	43.34	1.07
Telangana	148.90	0.59	Not Implemented			
Tripura	0.02	0.002	0.78	0.08	1.74	0.26
Uttar Pradesh	469.16	6.26	1092.66	9.34	293.36	4.06
Uttarakhand	72.38	0.85	103.17	0.95	50.89	0.54
West Bengal	529.39	7.09	Not Implemented		Not Implemented	
GRAND TOTAL	28059.84	221.25	25287.87	223.61	5437.69	62.36
